

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

IA No. 58/2021
in
Petition No. 243/GT/2017

Subject : Petition Under Section 62 and 79(1)(a) of the Electricity Act, 2003 read with Chapter V of the CERC (Conduct of Business) Regulation 1999 for approval of the tariff of Bongaigaon Thermal Power Station (750 MW) for the period from COD of Unit-1 (i.e 1.4.2016 to 31.3.2019 (IA has been filed seeking directions for relisting the petition)

Petition No. 409/GT/2020

Subject : Petition for approval of tariff of Bongaigaon Thermal Power Station (750 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Ltd.

Respondents : Assam Power Distribution Company Limited and 7 others.

Date of Hearing : **10.8.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Shri Anand K. Ganesan, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Ashabari Thakur, Advocate, NTPC
Shri Deepak Thakur, Advocate, NTPC
Shri Indrajit Tahbildar, APDCL
Shri Nil Madhab Deb, APDCL
Shri Parinay Deep Shah, Advocate, Objector, FINER
Ms. Surabhi Pandey, Advocate, Objector, FINER



Record of Proceedings

Cases were called out for virtual hearing.

2. Due to paucity of time, the petitions could not be taken up for hearing. Accordingly, the Commission adjourned the matters.

3. These Petitions shall be listed for hearing on **6.9.2022**.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

